



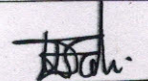
NO. NGT(PB)/03/2014/JUDICIAL-I/ ११

Dated : 01.02.2018

OFFICE ORDER

In exercise of powers conferred under sub-rule (1) of Rule 3 of the National Green Tribunal (Financial and Administrative Powers) Rules, 2011, the arrangement of Benches and allocation of business of judicial work is made as under w.e.f. 05.02.2018 :

Sr. No.	Name of the Hon'ble Members	From	To	W.E.F.
1.	Hon'ble Dr. Justice Jawad Rahim Judicial Member, WZB, Pune	NGT WZB at Pune	NGT PB at New Delhi	05.02.2018 until further order
2.	Hon'ble Mr. Justice Raghuvendra S. Rathore Judicial Member, CZB, Bhopal	NGT CZB at Bhopal	NGT PB at New Delhi	05.02.2018 until further order
3.	Hon'ble Mr. Justice S. P. Wangdi Judicial Member, EZB, Kolkata	NGT EZB at Kolkata	NGT PB at New Delhi	05.02.2018 until further order
4.	Hon'ble Dr. Satyawan Singh Garbyal Expert Member, CZB, Bhopal	NGT CZB at Bhopal	NGT PB at New Delhi	05.02.2018 until further order



ACTING CHAIRPERSON
National Green Tribunal

To,

1. Hon'ble Dr. Justice Jawad Rahim, WZB, Pune
2. Hon'ble Mr. Justice Raghuvendra S. Rathore, Judicial Member, CZB, Bhopal
3. Hon'ble Mr. Justice S. P. Wangdi, Judicial Member, EZB, Kolkata
4. Hon'ble Dr. Satyawan Singh Garbyal, Expert Member, CZB, Bhopal

Copy to :

1. PPS to Hon'ble Acting Chairperson
2. PA to Hon'ble Judicial Member
3. PA to Hon'ble Expert Member
4. PS to Registrar General
5. Registrar, NGT Southern Zone Bench, Chennai
6. Registrar, NGT Central Zone Bench, Bhopal
7. Registrar, NGT Western Zone Bench, Pune
8. Registrar, NGT Eastern Zone Bench, Kolkata
9. Dy. Controller of Accounts, NGT
10. Consultant (Admin)
11. Bar Association of NGT PB & all Zonal Benches
12. Website of NGT / Notice Board of NGT
13. Guard File / Files Concerned
14. Personal Files


(Registrar General)
National Green Tribunal
01 FEB 2018

